

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-II

Item No. 211
(IB)-348(ND)/2017
IA/2441/2020

IN THE MATTER OF:

Rachna Sarees

... Applicant/Petitioner

Vs.

Charming Apparels Pvt. Ltd.

... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 11.09.2020

CORAM:

**SHRI. CH. MOHD.SHARIEF TARIQ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

**For the Applicant : Mr. Siddharth Chechani, Mr. Aditya Dewan,
Adv. for Resolution Applicant**
For the Respondent : Mr. Pradeep Mishra, Mr. Dalip Dhyani, Adv.
For the R.P : Ms. Shalini Aggarwal, C.S
For HDFC Bank : Mr. Sugam Seth, Mr. Abu John, Adv.

ORDER

Renotify this case on 23th September, 2020

— Sd —

**(L.N. GUPTA)
MEMBER (T)**

— Sd —

**(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)**